

NATIONAL COMPANY LAW TRIBUNAL

COURT-V, MUMBAI BENCH  
224. C.P.(CAA)/29(MB)2024 C.A.(CAA)/263(MB)2023

**IN THE MATTER OF**

DVARO Merchantile Private Limited

U/s 230-232 of the Companies Act, 2013

**Order Delivered on 03.07.2024**

CORAM:

MS. REETA KOHLI  
MEMBER (J)

MS. MADHU SINHA  
MEMBER (T)

**Appearance through VC/Physical/Hybrid Mode:**

For the Petitioner:

For the Respondent:

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**ORDER**

Adjourned to **10.07.2024**.

Sd/-  
MADHU SINHA  
Member (Technical)  
//Avdhesh K Patel//

Sd/-  
REETA KOHLI  
Member (Judicial)